

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 910 of 2020

IN THE MATTER OF:

Raman Raheja

....Appellant

Vs

Prime Air Global Ltd. & Ors.

....Respondents

Present:

For Appellant:

For Respondents: Ms. Urvika Suri, Advocate for R-1.

O R D E R
(Through Virtual Mode)

19.10.2020: Since learned counsel for Appellant is unable to login, list the appeal tomorrow i.e. on **20th October, 2020.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

am/gc